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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.19/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.39/2016 In CP No. 25/2008
NAME OF THE COMPANY	SZF Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	SZF Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri S. Chidambaram, Learned PCS, Shri CH. Ramesh Babu, Learned Counsel for the Petitioners and Shri Y. Suryanarayana, and Shri V. Vamshi Krishana, Learned Counsels for the Respondents.

The Learned Counsel for the Petitioner is permitted to file a memo by 6.10.2017. Post the Case on 9.10.2017.

Member (T)

Member (J)

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